

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
SUPPLY OF NUTRITIOUS MEAL AT ANGANWADI CENTRES .

2935

Shri Avtar Singh Karimpuri

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether Government is aware of the non-supply of nutritious meal at various Anganwadi Centres;
- (b) if so, the details thereof, State-wise;
- (c) whether Government has decided to raise the amount, each beneficiary gets, for distribution of nutritious meal at Anganwadi Centres;
- (d) if so, whether Central Government proposes to provide additional funds to the State Governments, which have been facing a resource crunch on this front;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) to (e) The Integrated Child Development Services (ICDS) Scheme is a centrally sponsored scheme being implemented by the State Governments/UT Administrations. Supplementary Nutrition Programme (SNP) is one of the six services provided under the ICDS Scheme. Government of India issued guidelines on 24.2.2009 revising the feeding and nutritional norms of supplementary nutrition to be provided under the ICDS Scheme, wherein the States were directed to provide morning snack and hot cooked meal to children in the age group of 3-6 years and Take Home Ration to children in the age group of 6 months to 3 years and pregnant and lactating mothers. The revised feeding and cost norms are as under:

Sl. No.	Category	Revised feeding & nutritional norms (per 1000 Cal)	beneficiary per day)	Revised cost norms
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1.	Children (6-72 months)	500	12-15	Rs.4.00
2.	Severely malnourished children (6-72 months)	800	20-25	Rs.6.00
3.	Pregnant women and Nursing mothers	600	18-20	Rs.5.00

The cost sharing for SNP between the Central Government and the States/UTs is on 50 : 50 basis, except for the North Eastern States for which it is on a 90 : 10 basis.

Funds under the ICDS Scheme for Supplementary Nutrition are released as per the cost sharing and financial norms. The financial norms for SNP in ICDS are not linked to food inflation.

During the various review meetings, sample testing and field visits to the States/UTs, certain deficiencies such as supply of fewer calories against those prescribed, non-revision of norms by the States/UTs were noticed. Such deficiencies noticed in the implementation of ICDS Scheme are conveyed to them for immediate remedial action.